

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1293**  
TO BE ANSWERED ON 06.02.2026

**SAKHI SCHEME**

1293. SHRI JAI PARKASH:  
SHRI SATPAL BRAHAMCHARI:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether the objective of the Sakhi (One Stop Centre) Scheme is to provide protection from violence, immediate assistance, counselling and legal support to women, if so the details thereof;
- (b) whether the number of said centres established and the facilities available thereunder in the Hisar and Sonipat Parliamentary Constituencies are inadequate in comparison to the actual requirement, if so the details thereof;
- (c) whether any cases has been registered under the Sakhi Scheme in the said areas since the year 2020, if so, the details thereof alongwith the assistance provided to women therein;
- (d) whether due to shortage of trained personnel, budgetary support and basic infrastructure at these centres, adequate benefits are not being made available to affected women, if so, the details thereof;
- (e) the details of additional budget, human resources/infrastructure to strengthen the Sakhi Centres in the said region; and
- (f) the time-bound action plan for effective implementation, monitoring/expansion of the Sakhi Scheme in the said regions?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (f): The One Stop Centre (OSC) is a component of the Sambal vertical under the Mission Shakti. It provides integrated support and assistance under one roof to women affected by violence and those in distress, both in private and public spaces. It provides services like medical aid, legal aid and advice, temporary shelter, police assistance and psycho-social counselling to needy women.

The scheme is demand-driven. Based on the proposals received from the State of Haryana, 27 One Stop Centres (OSCs) have been approved. Out of these, 22 OSCs are operational, including one OSC in Hisar district of the Hisar Parliamentary Constituency and one OSC each in Sonipat and Jind districts of the Sonipat Parliamentary Constituency. Since inception i.e. 1st April, 2015 up to 30<sup>th</sup> September, 2025, 53,628 women have been assisted under OSC in the State of Haryana including Hisar and Sonipat Parliamentary Constituencies.

As per the Mission Shakti guidelines, the Central Government provides 100% financial assistance to States and UTs under Sambal sub-scheme. Adequate staff and infrastructural support is provided for smooth operationalization of OSCs across the country. However, the implementation of the all schemes under Mission Shakti lies with the State Governments and UT Administrations. Funds are being released on the basis of guidelines of Department of Expenditure, prescribed for Single Nodal agency (SNA) or SNA SPARSH of the Public Financial Management System (PFMS).

Further, once in a year, the Programme Approval Board (PAB) monitors with States and UTs, the progress of activities under the scheme and reviews status of achievement of objectives and effective delivery of services to women and children including rural and marginalized communities. Apart from this, officials of the Ministry continuously review the scheme through meetings, video conferencing and by making field visits to States and UTs from time to time.

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